


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.149/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.4/111/CB/2014
NAME OF THE COMPANY	Deccan Chronicle Holdings Limited
NAME OF THE PETITIONER(S)	T Vinayak Ravi Reddy & Others
NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings Limited & (3) Others
UNDER SECTION	111/111A

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram ^{P1, P2}	PCS	9849056651	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Niranjan Reddy (Senior Counsel)	Advocate	9246297760	
P. Sriharsha Reddy			
A.S. Prashanth (R1)	Adv.	9000157242	

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ORDER

Heard, Mr.S.Chidambaram, PCS, learned Counsel for the Petitioner, Mr.S.Niranjan Reddy, Senior Counsel, Mr.P.Sriharsha Reddy, Mr.A.S.Prashanth (R1), learned Counsel for the Respondent.

Orders Reserved.


Member (T)


Member (J)

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